- (b) whether it is also a fact that 1,700 sq. kms. have been awarded to Cairn energy in violation of the provisions of the Production Sharing Contract (PSC); and
 - (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) Yes, Sir.

(b) and (c) The contractor of the block RJ-ON-90/1 requested for grant of additional area of about 1,700 Sq. Km which was granted by the Government with certain conditions. The two extensions of area were granted on the basis of relevant provision under Article 10.1 of Production Sharing Contract (PSC) of RJ-ON-90/1 block and also on the technical merits demonstrated by the Operator that reservoir sands of Fatehgarh Formation are likely to extend beyond the northern boundary of the Block towards north and north west.

Subsidy to petroleum sector

†3065. SHRI RAM JETHMALANI: SHRI RAVI SHANKAR PRASAD:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that tax on petrol, diesel and ATF in the country is much higher in comparison to other countries of the world especially the United States, the United Kingdom and France, etc.;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the subsidy amount given to the petroleum sector is too less in comparison to the taxes being collected by Government; and
- (d) if so, the details of the amount of subsidy given and taxes collected in the financial years 2009-10, 2010-11 and in the first six months of the financial year 2011-12?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) The details of Retail Selling Prices (RSP) of Petrol/Diesel and taxes levied in India, United States of America, United Kingdom and France are given below:-

(In Indian Rupees per liter)

Country	Pe	Petrol		Diesel	
	RSP	Taxes	RSP	Taxes	
1	2	3	4	5	
India	65 . 64	26.44*	40.91	7 .4*	

[†]Original notice of the question was received in Hindi.

1	2	3	4	5
United States of America	45.45	5 . 54	53.23	6 . 41
United Kingdom	108.47	65.10	95.18	47.02
France	103.14	59.26	79.85	30.29

Notes-

- (i) RSP in India as per Indian Oil Corporation Limited at Delhi effective 1.12.2011.
- (ii) Prices and taxes of Petrol and Diesel in other countries are as per International Energy Agency (IEA) report "End-use petroleum product prices and average crude oil import costs" for November, 2011. Average exchange rate of November, 2011 of `50.84 per \$ used for conversion.
- * Includes Central and State Taxes

The Excise Duty on ATF in India is 8% and VAT at Delhi is 20%. However, the details of taxes on ATF of the above mentioned countries are not available.

(c) and (d) The Government is administering "PDS Kerosene and Domestic LPG Subsidy Scheme, 2002" and providing a subsidy of `0.82 per litre on PDS Kerosene and `22.58 per cylinder on Domestic LPG from the fiscal budget to the Public Sector Oil Marketing Companies (OMCs). Whereas the retail selling price (RSP) of Petrol is made market-determined since 25.6.2010, the RSPs of Diesel, PDS Kerosene and Domestic are being modulated by the Government to protect the consumer from the inflationary impact of rising international oil prices. As a result, the OMCs are incurring under-recovery on the sale of these petroleum products. In addition to the fiscal subsidy, under the burden sharing mechanism being followed, the under-recoveries on these products are partly compensated by the Government.

The details of taxes/duties on petroleum products collected by Central Government *vis-a-vis* payout by Government to the Public Sector Oil Companies on account of subsidy/cash assistance from 2009-10 to 1st half of 2011-12 are given in the Statement (*See* below).

Statement

The details of taxes/duties on Petroleum Products and payout by Government

	2009-10	2010-11	2011-12* (April,-September, 2011)
1	2	3	4
Tax/Duties on Petroleum Products to Central Exchequer			
Cess on Crude Oil	6,559	6,810	3,477

1	2	3	4
Royalty on Crude Oil/Gas	3,859	3,652	1,998
Customs Duty	4,563	24,136	8,116
Excise Duty	62,480	68,040	29,400
Service Tax etc.	982	942	420
TOTAL:	78,443	1,03,580	43,411
Payout by Government to Public Sector Oil Companies			
Cash assistance by Government towards OMCs' under-recovery	26,000	41,000	30,000
Subsidy on PDS Kerosene and Domestic LPG under "PDS Kerosene and Domestic LPG Subsidy Scheme, 2002"	2,770	2,904	1,491
Freight Subsidy on PDS Kerosene and Domestic LPG under "Freight Subsidy (For Far-Flung Areas) Scheme, 2002"	22	22	12
Natural Gas subsidy for North East Sector	159	445	250
Total	28,951	44,371	31,753

^{*}Provisional as per Petroleum Planning and Analysis Cell.

Difference in prices of ATF and other petrol products

3066. SHRI TARIQ ANWAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that prices of Aviation Turbine Fuel (ATF) is less than that of petrol prices in the country;
 - (b) if so, the details thereof;
 - (c) whether oil companies do not incur losses due to low prices of ATF; and
 - (d) if so, the reasons for the difference in prices of ATF and other petro-products?